



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
48	Cont.App.(C)/2/2023 IN WA/42/2023 (D/O), FIXED	TONMOY PRATIM BORGOHAIN, IAS Versus MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
49	WA/233/2023 CAVT. NO.06152/023, FIXED	NO. 1 (A) AND 2 UPPER PART BRAHMAPUTARA FISHERY CO OPERATIVE FISHERY CO OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 10 ORS.	MR. K N CHOUDHURY MS. P BORAH	MR. T J MAHANTA (r-10) SC, CO OP GA, ASSAM MR. J I BORBHUIYA MS. P BHATTACHARYA (r-10) MR. L MOHAN MRS. K H CHOUDHURY MS P SARMA (r-10) MS. P P DAS (r-10) SC, REVENUE FOR CAVEATOR
50	WP(C)/6773/2023 B/O	HARSHIT PATHAK Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. B CHAKRAVARTY DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
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[AT 02:10 PM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[THIS BENCH WILL SIT AT 2:10 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/2/2018 6 Y 5 M 25 D :	ARUP DAS @ KALAMANI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	MS. B. BHUYAN(ADDL.PP, ASSAM)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III

**THIS BENCH WILL RISE AT 01:00 PM
AND WILL SIT AGAIN AFTER RISING
OF THE DIVISION BENCH OF HIS
LORDSHIP AND HONOURABLE MR. JUSTICE
KARDAK ETE, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	WP(C)/1870/2023 B/O	MANOJ DEVNATH AND 19 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH MS RIMA DAS	GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE
53	WP(C)/4424/2023 FIXED	KAMINI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, AG MR P NAYAK SC, IRRIGATION SC, FINANCE DEPTT. SC, HEALTH

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
39 WP(C)/93/2023 B/O	RAKIB HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY MR R HOQUE	DY.S.G.I.

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[AT 02:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MARLI VANKUNG

[COURT PROCEEDING OF THE FOLLOWING CASE PERTAINING TO THE PRINCIPAL SEAT WILL BE CONDUCTED THROUGH REMOTE VIDEO CONFERENCING AT 2:00 PM

LEARNED ADVOCATES CAN AVAIL VIDEO CONFERENCING FACILITY IN COURT NO.14

JUDGMENT WILL BE DELIVERED BY HONOURABLE MRS. JUSTICE MARLI VANKUNG, SITTING SINGLY]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	Crl.A./298/2019	MD. SABIR AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
54 Arb.P./17/2024 FIXED	M/S DEBOJIT ROY Versus UNION OF INDIA AND 5 ORS.	MR. S SAHU MS A ROY	DY.S.G.I.
55 WP(C)/2195/2024 B/O	BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
63 WP(C)/1854/2014 FIXED	LENIN MOCHAHARI Versus THE STATE OF ASSAM AND 10 ORS	MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.H NATH GA, ASSAM SC, BTC
64 WP(C)/2153/2017 FIXED	DEEPAK Versus THE UNION OF INDIA and 6 ORS.	MR.S K JAIN MR.R MAJUMDAR MR.R K JAIN MR K BISWAKARMA	MR.A K SARKARSC, N.F.Railway. MR. A K DUTTA (R-1,3 AND 4) MR.D K DEY SC, NF RLY
65 WP(C)/8023/2017 FIXED	HARENDRA NATH RAJBANGSHI and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA MS.B TALUKDAR	DR.B AHMED SC, IRRIGATION
66 WP(C)/4624/2020 FIXED	ACHYUT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MRS L BORUAH MISS. M BORAH MR. B B BORAH	GA, ASSAM SC, FINANCE

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2:00 PM to 4:30 PM

[For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
11	AB/556/2024 FIXED	ABDUL HAMID Versus THE STATE OF ASSAM	MR D J HALOI MR. K MOHAMMED	PP, ASSAM
ORDERS				
12	I.A.(CrI.)/299/2024 WITH OFFICE NOTE, FIXED in CrI.A./88/2024 WITH CrI.A./88/2024	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. A HASAN	PP, ASSAM
13	I.A.(CrI.)/354/2024 (CONNECTED WITH ITEM NO. 10 IN THE DAILY CAUSE LIST) in CRL.A(J)/70/2022	MD. ABDULLAH Versus THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN MR. A HASAN	MS. S KAKATI (r-2) PP, ASSAM
13	I.A.(CrI.)/354/2024 (CONNECTED WITH ITEM NO. 10 IN THE DAILY CAUSE LIST) in CRL.A(J)/70/2022	SUNIL YADAV Versus THE STATE OF ASSAM,		PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
10)	MR N ISLAM	18-04-2024	To	30-04-2024
11)	MR. C CHOWDHURY	20-04-2024	To	10-05-2024
12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024
14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
16)	MR. M A CHOUDHURY	22-04-2024	To	07-05-2024

17)	MR P C DEY	26-04-2024	To	04-05-2024
18)	S BORGOHAIN	23-04-2024	To	26-04-2024
19)	MR M AHMED	25-04-2024	To	26-04-2024
20)	MR S K SARKAR	26-04-2024	To	26-04-2024
21)	MR H I CHOUDHURY	24-04-2024	To	26-04-2024
22)	MR. O LASKAR	25-04-2024	To	30-04-2024
23)	MR. B P SINHA	25-04-2024	To	03-05-2024
24)	MR. N J GOGOI	25-04-2024	To	26-04-2024
25)	MR. D DEKA	23-04-2024	To	29-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

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[For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
65	WP(C)/2202/2024 B/O	SANJAY KR BARMAN AND ANR Versus THE ELECTION COMMISSION OF INDIA AND ANR	MR B SINHA MR. H ISLAM	SC, ECI
ADMISSION				
66	WP(C)/891/2019 FIXED	KANGUJAM PRIYOKUMAR SINGH Versus THE STATE OF ASSAM AND 7 ORS.	MR. N N B CHOUDHURY MR D P SAHU	SC, HIGHER EDU SC, BTC SC, FINANCE DEPTT. SC, BODOLAND UNIVERSITY

LEAVE NOTE OF ADVOCATES FOR 24/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
5)	MR. S SINHA	18-04-2024	To	01-05-2024
6)	MR G G GOGOI	18-04-2024	To	24-04-2024
7)	MS. T GOSWAMI	18-04-2024	To	15-05-2024
8)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
9)	MR. S K SAHARIAH	18-04-2024	To	06-05-2024
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12)	MR. S CHETIA	20-04-2024	To	30-04-2024
13)	MR. I HUSSAIN	20-04-2024	To	03-05-2024

14)	MR B ACHARYYA	20-04-2024	To	15-06-2024
15)	MR A KALITA	25-04-2024	To	25-04-2024
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23)	MR. B P SINHA	25-04-2024	To	03-05-2024
24)	MR. N J GOGOI	25-04-2024	To	26-04-2024
25)	MR. D DEKA	23-04-2024	To	29-04-2024



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[For Wednesday,24th April 2024]

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
15	Crl.A./244/2023	SARBAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S AHMED	MS. R S SADIAL (R-2) MR. M L PANDIA (R-2) PP, ASSAM
<u>MOTION</u>				
16	Crl.Pet./475/2024 B/O	DR. (MRS) NERUPA JODHANI Versus THE STATE OF ASSAM AND ANR	MR. A K SINGH MR. D S SINGH	PP, ASSAM
17	AB/1025/2024 FIXED	RAMENDRA KAKATI Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
18	Bail Appln./383/2024 WITH CASE RECORD(SCANNED COPY), BY SLIP	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
19	Bail Appln./1010/2024 FIXED	DIP CHETIA Versus THE STATE OF ASSAM	MR A KHANIKAR MR. P KONWAR R L CHUTIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[THIS BENCH WILL TAKE UP MAC. APPEAL MATTERS AND MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III

THIS BENCH WILL RISE AT 01:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE L. JAMIR AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

50	I.A.(Civil)/3036/2023 FIXED in MACApp./12200/2023 WITH MACApp./12200/2023 (Filing Number)	MADHURJYA DHEKIAL PHUKAN Versus THE BRANCH MANAGER	MS. S MAHANTA MR. M MAHANTA	MR. S DUTTA (R-1) MS. M CHOUDHURY (R-1)
	I.A.(Civil)/12202/2023 (Filing Number)	MADHURJYA DHEKIAL PHUKAN Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS. B	MR. M MAHANTA	
	I.A.(Civil)/12202/2023 (Filing Number)	MADHURJYA DHEKIAL PHUKAN Versus THE UNITED INDIA INSURANCE COMPANY LTD. AND 4 ORS. B	MR. M MAHANTA	

LEAVE NOTE OF ADVOCATES FOR 24/04/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

48	I.A.(Civil)/1205/2024 (CONNECTED WITH ITEM NO. 22 IN THE DAILY CAUSE LIST) in Mat.App./55/2023	XXXXXXX Versus XXXXXXX	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. R MAZUMDAR MR. R DEKA
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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
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23)	MR. B P SINHA	25-04-2024	To	03-05-2024
24)	MR. N J GOGOI	25-04-2024	To	26-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
46 CRP/397/2013 (AT 10:15 AM)	BIVAS DUTTA and 4 ORS Versus AHMED TEA COMPANY PVT. LTD.	MR.R P SARMAH MRM R ADHIKARI MR.A R TAHBILDAR MR.C K S BARUAH MS.D CHOWDHURY	MR.R SARMA MS. S SARMA MR.H DEKA MS. N M DEKA MR.M HUSSAIN
MOTION (BA)			
47 Bail Appln./1187/2024 B/O	MONDOL ALI @ SAFIKUL ALI @ MANDAL Versus RUMI BEGUM AND ANR.	MR. S M MOLLAH MRS. S BEGUM	PP, ASSAM
BAIL HEARING (BA)			
48 Bail Appln./851/2024 FIXED	SMTI. KAJAL DEVI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH M HUSSAIN	PP, ASSAM
49 Bail Appln./895/2024 WITH OFFICE NOTE, FIXED	NEPAL DAS Versus THE STATE OF ASSAM AND ANR.	MR V JAMMAR MR R CHETRY MR P TALUKDAR	MR. R DE MS. D PATHAK PP, ASSAM
50 Bail Appln./961/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JABED ALI Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
51 Bail Appln./995/2024 FIXED	JOGESH RAY Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
BAIL HEARING			
52 AB/411/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAJIKUL ISLAM Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
53 AB/834/2024 WITH OFFICE NOTE, FIXED	AZIZUL HOQUE Versus THE STATE OF ASSAM AND ANR	MD. S ALOM MR. M S ALAM	PP, ASSAM
54 AB/865/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NIHAR KUMAR DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
55 AB/1013/2024 WITH OFFICE NOTE, FIXED	ENAMUL ALI Versus THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM

ORDERS

56	I.A.(CrI.)/1153/2023 WITH OFFICE NOTE, B/O in CrI.A./437/2023 WITH CrI.A./437/2023	GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	PP, ASSAM
57	I.A.(CrI.)/285/2024 BA 3209/2023(D/O), FIXED in Bail Appln./3209/2023	GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR. AVINASH BHARTIA AND ANR. Versus THE UNION OF INDIA,	MR. K BORUAH MS P DAS MR. M PHUKAN MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM SC, C B I

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LEAVE NOTE OF ADVOCATES FOR 24/04/2024

-

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
2)	MR D DEKA	03-04-2024	To	27-04-2024
3)	MR. A H ALAMGIR	09-04-2024	To	01-05-2024
4)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,24th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION AND QUASHMENT MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
56	AB/685/2024 FIXED	REZABUL HOQUE @ REJABUL HOQUE AND ANR. Versus THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
WITH				
57	AB/985/2024	REJABUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR S PRODHANI	PP, ASSAM
QUASHMENT				
58	Crl.Pet./102/2022 FIXED	MD RAFIK ALI @ RAFIKUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE MD K RAHMAN	MR. T ISLAM (r-2) MR. A T SARKAR (r-2) MS P SHARMA (r-2) MS K DAS (r-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/04/2024

1)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,24th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

39	I.A.(Civil)/267/2024 B/O in MFA/14365/2023 WITH MFA/14365/2023 (Filing Number)	TATA AIG GENERAL INSURANCE CO. LTD Versus CHABILAL THAPA @ RAJU AND ANR. TATA AIG GENERAL INSURANCE CO L TD Versus CHABILAL THAPA @ RAJU AND ANR. A	MR. R GOSWAMI MR. R GOSWAMI	MR. A BURAGOHAIN (r-2) MR. M KHAN (R-1) MS J AKTAR (R-1)
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[For Wednesday,24th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE L. JAMIR AND HIS LORDSHIP, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
=====				
=====				
LEAVE NOTE OF ADVOCATES FOR 24/04/2024				
-				

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[For Wednesday,24th April 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
62	WP(C)/1301/2024 FIXED	PRODIP KUMAR CHUTIA Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR. D BARUAH MR W TERON MS S K GUPTA	SC, ELEM. EDU
63	WP(C)/2191/2024 B/O	DR. ANAMYA ROY Versus THE STATE OF ASSAM AND 14 ORS	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	SC, HIGHER EDU GA, ASSAM
64	WP(C)/2196/2024 B/O	BARNALI PARASHAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MR. A DHANUKA	SC, HIGHER EDU SC, G U
ORDERS				
65	Cont.Cas(C)/220/2023 FIXED	JAKARIA IMRAN CHOUDHURY Versus H N GAUTAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR D KALITA MR. D NATH

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR WEDNESDAY THE 24TH DAY OF APRIL, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE L.S. JAMIR

HON'BLE MR. JUSTICE KAKHETO SEMA

[COURT NO: 2]

**[JUDGMENT OF THE FOLLOWING CASE PERTAINING
TO THE KOHIMA BENCH WILL BE DELIVERED AT
THE PRINCIPAL SEAT THROUGH REMOTE VIDEO
CONFERENCING AT 2:00 PM.]**

JUDGMENT

1	WP(C) 92/2022	NAGALAND ASSEMBLY SECRETARIAT STAFF ASSOCIATION(NASSA) AND 3 ORS VERSUS THE SPEAKER NAGALAND LEGISLATIVE ASSEMBLY, AND ANR	C.T. JAMIR, SR. ADV I IMCHEN TOSHI JAMIR MARLYN RUTSA K TSUKRU ALIBA OZUKUM	TAKA MASA, SR.ADV(R-3) T.B. JAMIR V. SUOKHRIE I JAMIR(R-1)
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